

**Notification Under Major Port Trust Act, 1963 etc..**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): on behalf of SHRI JAGDISH TYTLER, I beg to lay on the Table-

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|         |  | (ii)    | A copy of the review (Hindi and English versions, by the Government on the working of the Bombay Dock Labour Board, for the year 1991-92.                       |
| (1)     | A copy each of the following Notifications (Hindi and English versions) Under Sub-section(4) of section 124 of the Major Port Trusts Act, 1963:-   | (3)     | A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.[Placed in Library See No. LT -3521/93]          |
| (i)     | G.S.R.807(E), published in Gazette of India dated the 13th October, 1992 approving the corrigendum to the Paradip Port Trust (Heads of Departments) Regulations, 1991.   | (4) (i) | A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, for the year 1991-92 alongwith Audited Accounts.     |
| (ii)    | G.S.R.837(E), published to Gazette of India dated the 30th October, 1992 approving the Mormugao Port Employees Superannuation and age of Retirement, (First Amendment) Regulations, 1991.  | (ii)    | A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Dock Labour Board, for the year 1991-92.                     |
| (iii)   | G.S.R.879(E), published in Gazette of India dated the 17th November, 1992 approving the New Magalore Port Trust Employees (Contributory outdoor and Indoor Medical Benefit After Retirement) Regulations, 1991.[Placed in Library See. No. Lt—3520/93] | (5)     | A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.[Placed in Library See No. Lt-3522/93]           |
| (2) (i) | A copy of the Annual Report (Hindi and English versions) of the Bombay Dock Labour Board, for the year 1991-92 alongwith Audited Accounts.   | (6) (i) | A copy of the Annual Report (Hindi and English versions) of the National Institute of Port Management, Madras, for the year 1991-92 alongwith Audited Accounts. |
|         |  | (ii)    | A copy of the Review (Hindi and English versions) by the Govern-  |

- ment on the working of the National Institute of Port Management, Madras, for the year 1991-92.
- (7) A statement (Hindi and English versions) Showing reasons for delay in laying the papers mentioned at (6) above.[Placed in Library See No. LT-3523/93]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi transport Corporation, New Delhi, for the year 1991-92, under subsection (3) of section 35 of the Road Transport Corporation Act, 1950.
- (ii) 'A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Transport Corporation, New Delhi, for the year 1991-92.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
- (10) (i) A copy of the annual Accounts (Hindi and English Versions) of the Delhi Transport Corporation, New Delhi, for the year 1991-92 together with Audit Report thereon under sub-section(4) of section 33 of the Road Transport Corporation Act, 1950.
- (ii) A copy of the Review (Hindi and English versions) by the Govern-
- ment on the Audited Accounts of the Delhi Transport Corporation of the New Delhi, for the year 1991-92.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.[Placed in library See No. LT-3524/93]
- (12) A copy each of the following papers (Hindi and English versions) under sub-section(2) of section 103 of the Major Port Trusts Act, 1963:-
- (i) Annual Accounts of the New Mangalore Port Trust for the year 1991-92 together with Audit Report thereon.
- (ii) Review by the Government on the working of the New Mangalore Port Trust for the year 1991-92.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.[Placed in Library See No LT-3525/93]

**National Mineral Policy, 1993 (for Non Fuel and Non Atomic Minerals)**

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): I beg to lay on the table a copy of the National Mineral Policy, 1993 (for non-fuel and non-atomic minerals) (Hindi and English Versions).[Placed in the library See No LT -3525/93]